

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**(IB)-1386(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank

.... Applicant/petitioner

Vs.

M/s. JB Gold Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 26.07.2019**

**CORAM:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. V.K SUBBURAJ,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:-**

For the Applicant

Ms. Ekta Choudhary, Ms. Suruchi Kumari, Advs.

**ORDER**

Arguments heard. Order reserved.



**(M.M.KUMAR)**  
**PRESIDENT**



**(DR. V.K SUBBURAJ)**  
**MEMBER (TECHNICAL)**

26.07.2019  
VINEET